

(19)


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: ¹⁹ HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. /174/241/HDB/2017
NAME OF THE COMPANY	Vijaya Sai Poultries Private Limited
NAME OF THE PETITIONER(S)	Vemulapalli Sai Prameela & (04) Others
NAME OF THE RESPONDENT(S)	Vijaya Sai Poultries Private Limited & (03) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Siva Rama Prasad	Advocate	98490 31630	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Angothu Nehru for Surya Satish	Advocate	9014412233	

ORDER

Heard Mr. T. Siva Rama Prasad, learned Counsel for the Petitioner and Mr. Angothu Nehru representing Mr. Surya Satish, and learned Counsel for the Respondent.

The Ld. Counsel for the Respondent requests two weeks' time for filing counters in CAs 18,19 and 20 of 2018. Post the case on 08.02.2018.



MEMBER (Tech)



MEMBER (Judl)

Pavani